

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
I.A. NO. 35 OF 2016**

Dated: 18th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

.... Appellant (s)

Versus

Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

**: Mr. Gopal Jain
Mr. Alok Shankar**

ORDER

Issue notice to the Respondents returnable on 08.02.2016. Dasti in addition is permitted.

List the matter on **08.02.2016**. Till then, without prejudice to the rights and contentions of the respondent no coercive steps may be taken against the appellant.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk